

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER
AND
SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER

आयकर अपील सं. / ITA No. 1467/PUN/2017
निर्धारण वर्ष / Assessment Year : 2013-14

The Assistant Commissioner of Income Tax,
Circle-11, Pune.

.....अपीलार्थी / Appellant

बनाम / V/s.

Indo Global Infrastructure and Utility
Services Private Limited.
Office No.401 & 402, 4th Floor,
Great Eastern Plaza, Airport Road,
Yerawada, Pune-411 006.
PAN : AABCI7740M

.....प्रत्यर्थी / Respondent

Revenue by : Shri Sudhendu Das
Assessee by : Shri Sumit Sumanda

सुनवाई की तारीख / Date of Hearing : 22.06.2021
घोषणा की तारीख / Date of Pronouncement : 22.06.2021

आदेश / ORDER

This appeal preferred by the Revenue emanates from the order of the Ld. CIT(Appeal), Pune-1 dated 28.03.2017 for the assessment year 2013-14 as per the grounds of appeal on record.

2. The Ld. Counsel for the assessee submitted that the assessee wants to withdraw the grounds of appeal in light of the assessee opting for resolution under the provisions enumerated in the Direct Tax Vivad Se Vishwas Act,

2020 (‘the VSV Act’) and has filed withdrawal application along with Form-3 in this regard.

3. The Ld. DR has no objection with regard to the withdrawal application filed by the assessee.

4. After hearing the parties herein, we dismiss the appeal of the Revenue as withdrawn with the condition that the Revenue is at liberty to file an application to restore the appeal before this Tribunal.

5. In the result, **the appeal of the Revenue is dismissed as withdrawn.**

Order pronounced on 22nd day of June, 2021.

Sd/-
INTURI RAMA RAO
ACCOUNTANT MEMBER

Sd/-
PARTHA SARATHI CHAUDHURY
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 22nd June, 2021

SB

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeal)-1, Pune.
4. The Pr. CIT-1, Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, “बी” बेंच, पुणे / DR, ITAT, “B” Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

निजी सचिव / Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.

		Date	
1	Draft dictated on	22.06.2021	Sr.PS/PS
2	Draft placed before author	22.06.2021	Sr.PS/PS
3	Draft proposed and placed before the second Member		JM/AM
4	Draft discussed/approved by second Member		AM/JM
5	Approved draft comes to the Sr. PS/PS		Sr.PS/PS
6	Kept for pronouncement on		Sr.PS/PS
7	Date of uploading of order		Sr.PS/PS
8	File sent to Bench Clerk		Sr.PS/PS
9	Date on which the file goes to the Head Clerk		
10	Date on which file goes to the A.R		
11	Date of dispatch of order		